

(c) and (d) Not applicable in view of (b) above.

[English]

Doordarshan Kendra, Jammu

5470. SHRI MANGAT RAM SHARMA :
SHRI CHAMAN LAL GUPTA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the places where the Doordarshan relay stations have been set up in Jammu and Kashmir;

(b) the number of them are not functioning properly;

(c) the amount spent on installation of each relay station;

(d) the steps being taken to improve their functioning;

(e) if so, the reaction of the Government thereof; and

(f) whether the Government also propose to set up HPT in border areas of this State to counter the anti-India propaganda ?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The requisite details are given in the statement enclosed.

(b) to (e) The overall performance of the TV transmitters functioning in Jammu and Kashmir is reported to be satisfactory, except for the Very Low Power TV transmitter at Kilhotran which was destroyed by the militants. The complaints of malfunctioning of any TV transmitter, whenever received, are promptly attended to and defects duly rectified. While expenditure to the tune of Rs. 2.50 crore to Rs. 4.00 crore has been made on the setting up of High Power TV transmitter projects in the State of Jammu and Kashmir, each of the LPT and VLPT projects have costed about Rs. 1.00 crore and Rs. 0.80 crore respectively.

(f) Two High Power TV transmitter projects, one each at Kathua and Naushera are envisaged to be set up in the border districts of Kathua and Rajouri respectively in the State, subject to approval of the projects by the competent authority, availability of resources and inter se priorities.

STATEMENT

LIST SHOWING EXISTING TV TRANSMITTERS IN THE STATE OF JAMMU & KASHMIR

HPTs

Jammu
Leh
Poonch
Srinagar

LPTs

Kargil
Kathua
Riasi
Jammu (DD II)
Leh (DD II)
Srinagar (DD II)
Srinagar (Kashmir Channel)

VLPTs

Ardh Kumari
Baramulla
Batot
Bhadarwa
Buddhal
Daskit
Doda
Dras
Gurez
Kalakot
Kilhotran
Kishtwar
Kud
Kupwara
Nyema
Padam
Pahalgam
Poonch
Rajouri
Ramban
Samba
Sankoo
Thanamandi
Timsogam
Tithwal
Udhampur
Uri

Transposer

Surankot

Special Police Force

5471. SHRI SURESH PRABHU : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to form a special police force to look after the security of airports and foreign tourists;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c) The proposal to set up an Aviation Security Force to look after the security of airports is

being considered by the Government and a final decision in this regard has not yet been taken.

[*Translation*]

Telephone Towers in Madhya Pradesh

5472. SHRI SHIVRAJ SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of telephone towers in Madhya Pradesh are out of order for the last two years;

(b) if so, the number thereof and the reasons therefor, district-wise; and

(c) the remedial steps being taken/proposed to be taken to rectify these telephone towers ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) In view of (a) above, question does not arise.

[*English*]

Consumer Protection Act

5473. PROF P.J. KURIEN : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state

(a) whether any lacunae in the Consumer Protection Act have come to the notice of the Government during its period of operation;

(b) if so, the details thereof; and

(c) the steps taken to remove the lacunae ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) The Government reviews on regular basis the progress of the operation of the Consumer Protection Act and makes amendments as and when necessary for improving the functioning of the Act. On the recommendation of the Central Consumer Protection Council, Central Government had constituted a Working Group to suggest suitable amendments to the Consumer Protection Act, 1986 and the Rules framed thereunder. The Working Group has submitted its report suggesting certain amendments to the Act to enlarge its scope and to make it more effective and purposeful. As the recommendations pertain to various Ministries/ Departments, discussions/consultations with them are in progress so as to finalise the amendments of the Consumer Protection Act, 1986.

Tourist Circuit in the Country

5474. SHRI P.S. GADHAVI :
SHRI VISHVESHWAR BHAGAT :

Will the Minister of TOURISM be pleased to state :

(a) the details of tourist circuit at present in the country alongwith the Plan for creating more tourist circuits in the country, State/UT-wise;

(b) the amount allocated to Madhya Pradesh and Gujarat during 1996-97 for the development of these tourist circuits and whether any other tourist circuits has been created in these States;

(c) if so, the details thereof;

(d) the amount to be provided to Madhya Pradesh and Gujarat out of this provision;

(e) whether the Government propose to extend the Indore-Ujjain-Maheshwar-Omkareshwar-Mandu circuit upto Ratlam; and

(f) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) The Department of Tourism has identified 12 circuits and destinations for intensive and integrated development of Tourism in the country. These are —

Travel Circuits

1. Kulu-Manali-eh.
2. Gwalior-Shivpuri-Orchha-Khajuraho.
3. Bagdogra-Sikkim-Darjeeling-Kalimpong.
4. Bhubaneswar-Puri-Konark.
5. Hyderabad-Nagarjunasagar-Tirupati.
6. Madras-Mamallapuram-Pondicherry.
7. Rishikesh-Narender Nagar-Gangotri-Badrinath.
8. Indore-Ujjain-Maheshwar-Omkareshwar-Mandu.
9. Jaisalmer-Jodhpur-Bikaner-Barmer.
10. Bangalore-Mysore-Hassan.
11. Sindhudurg-Vijayanagara.
12. Bhubaneswar-Chandikoile-Mohavinayak-Udaigiri-Lalitgiri-Ratnagiri-Kendrapara-Chandabali-Bhitar-Kanika-Akhanda-Bhadrak-Biraja-Khetra.

Destinations

1. Lakshadweep Islands.
2. Andaman Islands.
3. Manali (Solang-Nalah).
4. Bekal Beach.
5. Muttukadu Beach.
6. Kangra (Pong Dam).